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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN (TECHNICAL – MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/60/2016  
NAME OF THE PETITIONER(S) : S. Pathmakumar & another  
NAME OF THE RESPONDENT(S) : Malabar Hotels Private Limited and 7 others  
UNDER SECTION : 397/398, 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1	S. HARI	Counsel for Petitioner	
2	G.V. MOHANDAS KUMAR	Counsel for 7th Respondent	
3	R. SUBRAMANIAM	Counsel for R-2P of R1	
4	DEV ESTHANAAR T For M/s. Shivakumar & Suresh	Counsel for R-5 R1 & R17	
5	SRINIVAS . V.		
6	Afreen Azad	for Counsel for R2	

**ORDER**

Counsel for the petitioner present. Counsel for IRP representing R1, counsels for R2, R3, R5 R7 and R1 to R17 are present. Both the parties stated that the CIR process is pending and prayed for time to make submissions. Both the parties are directed to approach this Tribunal after the CIR process is completed.

<sup>sd/s</sup>  
(S VIJAYARAGHAVAN)  
Member(Technical)

<sup>se/</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc